

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**


NOTIFICATION

Dated Shillong, the 25th March, 2019

NO. LJ (B) 17/2019/108 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha and Bye Election to 48-Selsella (ST) Legislative Assembly Constituency – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Samuel R. Marak, EE, PWD, Mechanical Division, Tura.	West Garo Hills, Tura	Deputy Commissioner, West Garo Hills.
2.	Shri Apollo R. Sangma, AEE, PE, Rongai Valley Project.	-do-	-do-
3.	Smti Valerie W. Momin, EE, Addl. Chief Engineer, PHE Zone II, Tura.	-do-	-do-
4.	Smti Fernette W. Momin, EE, PWD (R), NH cum Central Division, Tura.	-do-	-do-
5.	Smti Tadingre T. Sangma, SDO (T), EE, PHE, Tura.	-do-	-do-
6.	Shri Sunirmal Hajong, EE, PWD (R), NEC Division, Tura.	-do-	-do-
7.	Shri Byron Momin, AEE, PWD (R), Barengapara Division.	-do-	-do-
8.	Shri Ferdinand G. Momin, AEE, PWD (R), Building Division.	-do-	-do-

9.	Shri Shazar R. Marak, AEE (TC), PWD (R), NH cum Central Division.	-do-	-do-
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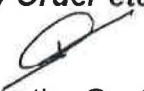

(E.M. Donn),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 17/2019/108 -A,

Dated Shillong, the 25th March, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Under Secretary to the Govt. of Meghalaya, Elections Deptt. & Assistant Chief Electoral Officer, Meghalaya, Shillong with reference to letter No. EL.109/2015/157, Dt. 23.3.2019.
4. The Returning Officer, 2-Tura (ST) Parliamentary Constituency, office of the Deputy Commissioner, West Garo Hills, Tura.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

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